

Gowtham And Others Vs State

Court: Madras High Court

Date of Decision: April 3, 2024

Acts Referred: Narcotic Drugs And Psychotropic Substances Act, 1985 â€” Section 8(c), 20(b)(ii)(B), 29(i)
Indian Penal Code, 1860 â€” Section 229A

Hon'ble Judges: T.V.Thamilselvi, J

Bench: Single Bench

Advocate: C.Deepakkumar, V.Meganathan

Judgement